

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 301

IA-1182/2023

In

IB-1075(ND)/2018

IN THE MATTER OF:

M/s. Stressed Assests Stabilization Fund

Vs.

M/s. J.L. Knit (India) ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 10.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv Mohit Nandwani along with
CMA Kamal Deep Tyagi

For the Liquidator

: Mr. Mohit Nandwani Adv

For the EPFO

: Adv. Diggaj Pathak, Adv. Shweta Sharma,
Adv. Prachi Khli

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **23.05.2023.**

Sd/-
(Court Officer)